NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 45/(MAH)/2011 CA No.

CORAM:

Present:

SHRI SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.09.2016

NAME OF THE PARTIES: Smt. Akula Gauri Shankar V/s.

M/s. Crompton Greaves Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 111A of the Companies Act, 1956.

S. No. NAME DESIGNATION SIGNATURE

Advantable?

Adv. for R-4

Amoch

CH. Musali Dalv. for the publishmen

Zasin Behadalin Abule far R1

Gandhal Kai Kar Order

CP No. 45/111A/CLB/MB/MAH/2011

For having the Respondent side not filed Additional Affidavit in the Registry and the Petitioner also not filed an IA in the Registry, and try to hand up the same across the Bench at the time of hearing, they are hereby directed to file their pleadings in the Registry and properly assist this Bench on the next date of hearing.

List this matter on 17.10.2016.

sd/-

B.S.V. PRAKASH KUMAR Member (Judicial)

sd/-

V. NALLASENAPATHY Member (Technical)